

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-104(PB)/2017

IN THE MATTER OF:

Bank of India

.....Petitioner

v.

Tirupati Infraprojects Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 7 OF IBC, 2016

Order delivered on 09.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Petitioner(s): Ms. Misha, Mr. Vaijayant Paliwal & Mr. Ranjeev Khatana, Advocates for BOI

Mr. Sumant Batra & Ms. Honey Satpal, Advocates for Resolution Professional

ORDER

C.A. No. 01(PB)/2018

Notice of the application to the non-applicants returnable on 19.01.2018 be issued.

Process dasti.

List for further consideration on 19.01.2018.


(M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
(MEMBER TECHNICAL)

09.01.2018
Vineet